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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

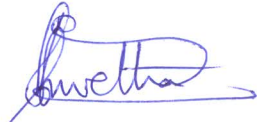
APPLICATION NUMBER :
PETITION NUMBER : TCP/25/2016
NAME OF THE PETITIONER(S) : Mekuba Petroleum India P. Ltd and 3 others
NAME OF THE RESPONDENT(S) : Wynn's Mekuba India P. Ltd and 5 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION
SIGNATURE

REPRESENTATION BY WHOM

For TK Bhaskar
Priyadarshini N
Shwetha Vasudevan

Counsel for
2nd respondent



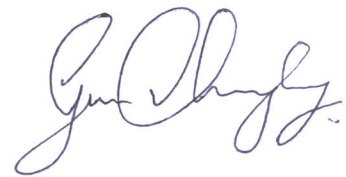
For A.K. MYLSAMY
P.M. VATSALA

counsel for
petitioner

P.M. Vatsala

- For PREETI MOHAN
GURU DHANANJAY

COUNSEL FOR
R4 & R5



ORDER

Ms P M Vatsala, counsel for petitioner present. Ms Shweta Vasudevan, counsel for R2 and Shri Guru Dhananjay, counsel for R4 & R5 are present. Counsel for petitioner sought time for submitting the copy of the order of withdrawal of the civil suit. At request time extended finally for final arguments. Put up on **17.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)